

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

- Read:1) Request dated 01.09.2021 put in by Sri.Sayooj.J.S., Office Attendant of the Court of Judicial First Class Magistrate-III, Kozhikode.
- 2) Letter No.Nil dated 05.03.2022 of the Judicial First Class Magistrate-I, Nadapuram.

Order No. A3-102/2022 dated 21.03.2022

Transfer and posting of the following staff of this department are ordered on administrative ground.

1) Smt.Seema.A. (PEN:827853) Office Attendant Grade-II, Court of Judicial First Class Magistrate-I, Nadapuram is transferred and posted as such in the Court of Judicial First Class Magistrate-III, Kozhikode vice serial No.2 is transferred.

2) Sri.Sayooj.J.S., (PEN:891360), Office Attendant Grade-II, Court of Judicial First Class Magistrate-III, Kozhikode is transferred and posted as such in the Court of Judicial First Class Magistrate-I, Nadapuram, vice serial No.1 is transferred.

The incumbents shall be relieved forthwith. Joining time is restricted to 3 days on exigency of service. No joining time is entitled to serial No.2 as the transfer is on his request. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.



To

The incumbents through office.
The Magistrates concerned. (Through e-mail only)

Sd/-
Chief Judicial Magistrate.

Copy to: The Sheristadar & Senior Superintendent.
The Secretary, KCJSA, Kozhikode.
✓ The Computer Cell, District Court, Kozhikode for
publication in the District Court Website.
The Secretary, Kozhikode Taluk Government
Employees Co- operative Society, Kozhikode.
The Secretary, Kozhikode District Judicial Employees
Co-operative Credit Society, Kozhikode.

True copy By Order


Sheristadar.

